

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/1023/2019

Date of decision: 01.11.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. PRADEEP KUMAR, MEMBER (A).**

...

Bhawna Batta aged about 36 years, D/o D.K. Batta,
R/o H. No.245, Sector-9, Panchkula, Haryana,
Pin-134108. Group C.

**... APPLICANT
VERSUS**

1. Union of India through Secretary, Govt. of India,
Ministry of Health and Family welfare,
New Delhi, Pin-110001.
2. Principal Secretary, Health and Family Welfare,
Department of Health and Family Welfare,
Govt. of Chandigarh, U.T. Secretariat, Sector-9,
Chandigarh, Pin-160009.
3. Mission Director (NHM), Department of Health and Family Welfare
Govt. of Chandigarh,
Govt. Multi Specialty Hospital Administrative Block, 4th Block,
Sector-16, Chandigarh, Pin-160016.

... RESPONDENTS

PRESENT: Sh. Ashok Kumar Khubbar, counsel for the applicant
Sh. K. K. Thakur, counsel for the respondents.

ORDER (Oral)

...
SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the respondents submitted that respondents have decided to allow the applicant to continue till 31.3.2020, as prayed by her in the present O.A., therefore, the O.A. has been rendered infructuous and may be disposed of as such.
2. Ordered accordingly.

(PRADEEP KUMAR)
MEMBER (A)

Date: 01.11.2019.
Place: Chandigarh.

'KR'

(SANJEEV KAUSHIK)
MEMBER (J)

